

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-8
New CA-703/2020, New CA-704/2020
In
53/252/ND/2020

IN THE MATTER OF:

M/s Global Couriers Pvt Ltd.

Vs.

ROC NCT Of Delhi and Haryana

....APPELLANT

....RESPONDENT

SECTION

U/s 252

Order delivered on 23.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant

For the OL

For the RD

For the Intervener

: -

:

: Ms. Sweety Khattar, AROC

:

ORDER

New CA-703 & CA-704/2020 filed in 58/252/ND/2020 :

Matter called. No representation on behalf of the Applicant. The AROC is present. The matter is adjourned for the presence of the Applicant.

List on 08.1.2021.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit